Annexure -5

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of reg

List of operational creditors (Workmen)

SI.	Name of authorised representative, if any	Name of work man	Details of cla	Details of claim re	
No.			Date of receipt		
	NIL				

ulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regula

eceived	Details of claim admitted				
Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?		
NIL	NIL				
			+		

$(Amount \ in \ \ref{thm:eq})$

#REF!

% voting share in CoC, if applicable	Amount of contingent claim	1	Amount of claim under verification	

Remarks, if any